

COURT-II

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

**IA NO. 334 OF 2019 IN
DFR NO. 1033 OF 2019**

Dated : 6th March, 2019

**Present: Hon' ble Mr. Justice N.K. Patil, Judicial Member
Hon'ble Mr. Ravindra Kumar Verma, Technical Member**

In the matter of:

Sai Wardha Power Generation Ltd.

...Appellant(s)

Versus

**Maharashtra Electricity Regulatory Commission
& Anr.**

...Respondent(s)

Counsel for the Appellant(s) : Mr. Anand K. Ganesan

Counsel for the Respondent(s) :

ORDER

IA No. 334 of 2019 - for urgent listing)

We have heard the learned counsel, Mr. Anand K. Ganesan, appearing for the Appellant on IA No. 334 of 2019.

In the light of the reasons stated in the application by the learned counsel appearing for the Appellant, IA, being IA No. 334 of 2019 – for urgent listing, is allowed and disposed of accordingly.

List the matter on **08.03.2019** subject to curing the defects.

(Ravindra Kumar Verma)
Technical Member
mk/ss

(Justice N.K. Patil)
Judicial Member